

(c) the quantity and the value of such goods cleared for exports and the quantity and the value of the goods cleared for sale in domestic market during the calendar years 1980, 1981 and 1982 ;

(d) whether such facility of manufacturing under customs Bond is also granted to any other unit in the textile industry ; and if so the names of such units to whom similar facilities are granted ; and

(e) if not, the reasons why such special facilities are allowed to continue for just this unit ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir. M/s. Reliance Textile Industries Ltd. have been allowed to manufacture fabrics and texturised yarn in Bond under Section 65 of Customs Act, 1962. The deferrment of duty involved is only in respect of customs duties and there is no deferrment of central excise duties.

(b) to (e) Information is being collected and would be placed on the table of the House.

Finance Minister's crusade against evasion of Income tax

9251. SHRI A. NEELALOHITHA-DASAN NADAR :
DR. A.U. AZMI :

Will the Minister of FINANCE be pleased to state :—

(a) whether Government's attention has been drawn to a news-report concerning crusade of Finance Minister against evasion of Income Tax (Telegraph-3-3-83) ;

(b) if so, whether Government will start their crusade against the parties known for evasion of Income Tax ; and

(c) whether Government have any proposal for any more voluntary income disclosure schemes on the lines of three earlier ones to reduce black money in the country and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir.

(c) All possible measures to curb evasion of taxes including administrative, legislative and institutional are being taken from time to time, after a constant review.

(c) There is no such proposal under consideration.

Procedures of P. M.'s Rural Development Fund

9252. SHRI NITYANANDA MISRA:
SHRIMATI USHA PRAKASH
CHOUDHARI :

Will the Minister of FINANCE be pleased to state :

(a) whether the modalities and procedures of the Prime Minister's Rural Development Fund introduced in the Budget have been worked out ;

(b) whether any incentives and encouragements have been provided for voluntary organisations and industries taking up rural upliftment and social welfare activities ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) ; (a) No, Sir. However, it has since been decided that the proposed Fund would be called the National Fund for Rural Development.

(b) and (c) As stated by F. M. in his speech moving that the Finance Bill be taken in consideration by Lok Sabha, donors to the aforesaid Fund could indicate their preference for area, locality and the rural development programme for which their donation is to be used, as also the voluntary agency through which the programme may be implemented. Their wishes in this regard will be respected, as far as possible.

Probe into Dharam Teja Case

9253. SHRI CHITTA BASU :
SHRI INDRAJIT GUPTA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Dr. Dharam Teja connected with the tax evasion of Rs. 7 crores and some shady deals visited Bangalore and Hyderabad last month and

left without being challenged by the authorities ; and

(b) if so, whether Government have since probed into the matter and fixed responsibility upon any official for this lapse ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) There have been press reports that Dr. Dharam Teja visited Bangalore and Hyderabad recently. However, the Income-tax Department has not been able to contact Dr. Dharam Teja so far.

(b) Does not arise.

Adivasis in Bank Services

9254. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

(a) is it a fact that Adivasi candidates in Banking services are very less in number ; and

(b) if so, are they given preference to join the branches of banks as per their wishes ; and if not, the reasons ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) and (b) There were 12499 Scheduled Tribe persons working in the various cadres of public sector banks as on 1.1.1982.

In order to increase their chances of selection against reserved vacancies these candidates are extended various concessions like relaxation in upper age limit, educational qualification and application fee. Also, these candidates are adjudged on relaxed standards.

The transfer/posting of Scheduled Tribe employees is governed by the policies of individual banks. The banks have been advised to ensure that the employees belonging to these communities are not discriminated against in this regard. However, in terms of Government orders there is no reservation for Scheduled Tribes in so far as transfers/postings are concerned.

Import of Synthetic Pyrethroids

9255. SHRI PRATAP BHANU

SHARMA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that some multinational companies have imported synthetic pyrethroids insecticide even after the ban on the product during the current financial year ;

(b) if so, the reasons thereof ;

(c) the circumstances under which Government allowed the import of synthetic pyrethroids insecticide by these companies ; and

(d) what are the names of these companies and the quantity imported during 1982-83 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Certain synthetic pyrethroids were put in the banned list in the import policy under the Ministry of commerce Public Notice No. 54-ITC (PN)/82 dated the 25th October, 1982. Government have received no information so far about the import of these items by some multi-national companies after the ban.

(b) to (d) Do not arise.

Export of Sugar

9256. SHRI BALASAHEB VIKHE PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India is not able to utilise her full quota of export of sugar under the International sugar Agreement ;

(b) if so, the particulars of the shortfall in export during the last three years, year-wise ;

(c) what are the factors which have contributed to this phenomenon ; and

(d) what remedial steps are being taken to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir,